COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 1123 OF 2018 IN</u> APPEAL NO. 131 OF 2015

Dated: 16th August, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Taxus Infrastructure & Power Project Pvt. Ltd.Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sachin Datta, Sr. Adv.

Mr. Dinesh Sharma Ms. Ritika Jhurani

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R-1

Ms. Ranjitha Ramachandran for R-3

<u>ORDER</u>

List this matter on <u>20.08.2018</u>, as agreed by the learned counsel appearing for both the parties.

(Justice N. K. Patil)
Judicial Member

(I.J. Kapoor)
Technical Member

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